

SHR H. N. MUKERJEE : How did it happen that the Home Ministry's intervention took place over your head, behind your back ?

MR. SPEAKER : In the list of names received from the Election Commission one name was mentioned as "Rajmata Vijaya Raja Scindia"; we dropped "Rajamata". In the case of "Maharaja Madhavrao Scindia" we dropped "Maharaja". In the case of "Narendra Singh" he has not used any word.

SHRI SEZHIAN : The 1971 elections took place before the abolition of the privileges.

MR. SPEAKER : I am not going to be guided by the Notification of the Ministry of Home Affairs. What do you want me to adopt ?

SOME HON. MEMBERS : The Simple name.

MR. SPEAKER : So, the consensus is for "Shri" and "Shrimati".

SHRI H. N. MUKERJEE : We raised this matter on a question of principle. I did not raise it to get a decision. I could have gone to your room if I wanted to know your reaction. I came up to this House because I want to be satisfied that the House wants to be satisfied that the people know the mood of the House on a matter of principle.

Here is the Home Ministry intervening in a matter which suggests discrimination in the description of certain persons which goes against the entire idea of legislation which we have passed recently. The Home Ministry keeps mum. And you take the consensus of the House.

MR. SPEAKER : So far as our Secretariat is concerned, I have sought the guidance. So far as you and the Home Ministry are concerned, you may do as you like.

SHRI INDRAJIT GUPTA : It stems out of what has appeared on the Questions List. It is not limited only to that. The fact is that this appears on the Questions List and derives from the fact that the Home Ministry has given certain general directions and has got it approved in the Cabinet which I am surprised to hear.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : Sir, just before I came, I received information that Shri H. N. Mukerjee and Shri Era Sezhiyan have brought up this matter. The matter they have raised is about "the surreptitious and unwarranted inclusion in the Lok Sabha Questions List of the style of names of certain persons" and so on. This is primarily a matter for you to consider. But as far as the reply of the Home Ministry goes, as Shri Indrajit Gupta rightly said, it is a decision of the Government. If any statement is required from the Home Ministry on this, if we get notice in a regular manner, I can go into the papers and find out. Only then I can say.

MR. SPEAKER : The Notice under Rule 377 came at a very late stage. It was conveyed to the Government at a very short notice. I would ask the Home Minister, so far as his Ministry is concerned, to later satisfy the House. So far as our business in the Lok Sabha is concerned, I will go by the consensus of the House.

Have I the consensus of the House ?

HON. MEMBERS : Yes.

MR. SPEAKER : So, henceforth, they will be "Shri" or "Shrimati". And, anything like "of such and such place" will go.

(ii) Instructions issued by Himachal Government re. notification of vacancies.

श्री अटल बिहारी वाजपेयी (बालियर) : अध्यक्ष जी, नियम 377 के अधीन प्रापकी अनुमति से मैं एक बहुत महत्वपूर्ण मामला उठाना चाहता हूँ।

हमारे सचिवालय की कानकरेंट लिस्ट में जो एन्ट्री 23 है उसमें एम्प्लायमेंट और अनएम्प्लायमेंट एक विषय है। मेरे ध्यान में हिमाचल प्रदेश के मुख्य मंत्री के सेक्रेटेरियट द्वारा जारी किया गया एक नोटिफिकेशन लाया गया है। उस नोटिफिकेशन को मैं पढ़ता हूँ :

"With a view to give equitable opportunities in the matter of employment to the job seekers in the Pradesh, it has been desired that recruiting authorities, while notifying vacancies, should also send information to the Pradesh Congress Committee and District Congress Committee so that these agencies could pass on such information to the suitable candidates available for such jobs and give proper guidance to them in the matter of employment. Copies of the notifications issued by the Public Service Commission may also be similarly endorsed".

आप जानते हैं मसदीय लोकतंत्र में मसलाइय दल अलग होता है और सरकार अलग होती है तथा दोनों को बाटने वाली एक विभाजक रेखा होती है। अब लगता है उस रेखा को मिटाया जा रहा है। मुख्य मंत्री कांग्रेस कमेटियों को निखने के लिए आदेश जारी कर रहे हैं कि जगह खाली हो तो उनको सूचना दे दी जाय। वे यह भी जोड़ देने कि अब कांग्रेस कमेटियों के दफतर से नियुक्तियां हागी पब्लिक सर्विस कमिशन की जरूरत नहीं है। (व्यवधान)

अध्यक्ष महोदय . मेन्टर का कौन मिनिसटर इसका जवाब देगा, यह तो हिमाचल प्रदेश का मसला है।

श्री प्रताप सिंह (शिमला) . मेरा व्यवस्था का प्रश्न है। आप कहते हैं कि यह स्टेट की बात है इसलिए यह बात यहाँ नहीं लायी जा सकती लेकिन माननीय सदस्य उस बात को यहाँ से आये। शायद उन को मालूम नहीं है कि हिमाचल प्रदेश की क्या स्थिति है ? पहाड़ों से भरा पड़ा है

जहाँ पत्नी की आवाज भी नहीं पहुँच सकती। ऐसी मूरत में अगर बहू लोगो तक इसला देने के लिये कोई काम करे तो कोई गलत बात नहीं है।

अध्यक्ष महोदय . आप भाषण मत दीजिये।

श्री अटल बिहारी वाजपेयी अध्यक्ष जी, यह कोई पीछट आप आर्डर नहीं है। यह कानकरेंट लिस्ट का विषय है एम्प्लायमेंट का। हमारे हिमाचल प्रदेश में केवल कांग्रेस ही नहीं है और भी पार्टियां हैं। या तो सभी पार्टियों के दफतरों में कड़ा नौकरी खाली हुई है हम की सूचना भेजिये, अन्यथा यह आदेश वापस होना चाहिये। यह पोटो स्टेट कार्या में पाम है, कोई मनगढ़ल बान मीने नहीं करी है।

अध्यक्ष महोदय यह कहा से मिल गयी आप को ?

श्री अटल बिहारी वाजपेयी यह न पृच्छिये।

श्री प्रताप सिंह यह भी मांगेंगे तो उन को भी दे दी जायगी।

श्री अटल बिहारी वाजपेयी अध्यक्ष जी क्या यह उचित है ?

अध्यक्ष महोदय मैं क्या कहूँ कि उचित है कि नहीं। आप जान मंत्री जी जानें।

श्री अटल बिहारी वाजपेयी . अध्यक्ष जी हम तरह में उमोन्सी नहीं चलेंगे इस देश में।

अध्यक्ष महोदय : मैं तो यही कह सकता हूँ आप को मैंने कहा है कि यह हिमाचल प्रदेश का मसला है। आप कहते हैं कि कानकरेंट लिस्ट का मसला है। तो आपलिये हम चुप हो गए कि यह कानकरेंट लिस्ट का मसला है। तो और क्या कहूँ मैं। आप देखिये न हरमयले में मेरी राय नहीं लेनी चाहिये।

श्री श्यामनन्दन मिश्र (बेगमराय) : इस के मालूम हाता है कि स्टेट का रंग कुछ ऐसा बदल रहा है .. (व्यवधान)

श्री प्रताप सिंह : कांग्रेस (बी) वहाँ है ही नहीं।

अध्यक्ष महोदय : आप इन के साथ बजाय झगड़ा करने के अपने मुख्य मंत्री को समझा दीजिये कि सब को भेजा करें ।

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी अगर टी० एम० के० वाले इसी तरह का सर्कुलर जारी कर देते तो हमारे कांग्रेसी मित्रों को कैसा लगेगा ।
... (ब्यवधान)

अध्यक्ष महोदय : मैंने उन को कहा है कि आप के साथ न झगड़े । अपने मुख्य मंत्री को समझा दें । ऐसी चीजें करने भी हों तो सरकारी बिट्टी पर न किया करे ।

(iii) Alleged partisan broadcasts by the All India Radio

SHRI SHYAMNANDAN MISHRA (Begusarai) : Sir, under rule 377, I have to refer to certain broadcasts that are being made by the All India Radio these days. It is most amazing and sickening to hear the All India Radio broadcasting the highly partisan and malicious remark of the Prime Minister—I should say, rather, of Shrimati Indira Gandhi against the Opposition Parties made at party conferences and elsewhere. Shrimati Indira Gandhi has, of late, been carrying on a vilification campaign against the Opposition Parties in her public utterances. Among other things, she has been accusing the Opposition of having a global tie-up which means even doubting their patriotism. It is most extraordinary that the All India Radio which is a public institution, built with a huge amount of public money, should be so blatantly exploited for party purposes and it should behave as if it is the mouth-piece of Shrimati Indira Gandhi and her party.

The tirade against the Opposition carried on the All India Radio is strident and repeated of late and sometimes in the morning the first item you hear after the prayers is the remarks of Shrimati Gandhi against the Opposition Parties. We demand, therefore, that this campaign by the All India Radio should be stopped immediately

and those officers who have been responsible for this sinister propaganda against the Opposition Parties be brought to book.

SHRI DINEN BHATTACHARYYA (Serampore) : They should be promoted.

SHRI SHYAMNANDAN MISHRA : The Minister for Information & Broadcasting has got nothing to say about it? He is here.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL) : You will agree with me that this is one of the generalised statements that our friend, Shri Shyamnandan Mishraji normally does and he has not said anything specific. He knows very well that All India Radio like the newspapers do give out news. Whatever the Prime Minister might have said—on that there may be or may not be political differences with the Opposition Parties—but the question is that the media tries to give the news. Whenever my friend, Shri Shyamnandan Mishra says something, it also comes.....

SHRI SHYAMNANDAN MISHRA : No, no. It is completely wrong. All India Radio must not be used for Party propaganda and for broadcasting Shrimati Gandhi's speeches on the Party's forums and other conferences. She is only making them as a Party leader.

श्री अटल बिहारी वाजपेयी (स्वागियर)
अध्यक्ष जी, अभी प्रधान मंत्री 1 मई को कानपुर गयी थी । वह कांग्रेस पार्टी की मन्ना थी, सरकारी मन्ना नहीं थी । अगर उसे भी टी० एम० पर दिखाया गया, उनके भाषण के हिस्से रेडियो पर सुनवाये गये । यह बड़ी विचारधारा है जो पार्टी और राज्य को एक कर रही है । श्रीमती इंदिरा गांधी कांग्रेस की नेत्री के नाते बोले हमें कोई आपत्ति नहीं है । लेकिन वह रेडियो पर नहीं आ सकता । अगर आप रेडियो पर कांग्रेस की नेत्री के नाते उन का भाषण देने में विरोधी लोगों के नेताओं का भाषण भी आप को देना चाहिये । . . .
(ब्यवधान)